THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 13th June, 2023

NO.HC.VII-84/2020/5 & 8 7/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade-III Judicial Officers (name enclosed) of the State of Assam to submit scanned copies (in PDF format) of following types of Judgments and Orders passed by them to the Judicial Academy, Assam by E-mail at: judicialacademyassam@gmail.com on or before 30-06-2023.

- 2 (two) bail orders during the stage of investigation (one granted and one rejected)
 2 (two) Injunction orders
- 2 (two) Injunction orders
 (one granting temporary injunction and the other rejecting)
- 2 (two) Remand orders(one granting police remand and other granting judicial remand)
- 4. 1 (one) Final Order passed in a proceeding under the Protection of Women from Domestic Violence Act, 2005
- 5. 1 (one) Final Order passed in a proceeding under Section 125 of the Code of Criminal Procedure
- 6. 1 (one) Civil Judgement
- 7. 2 (two) Criminal Judgement (one acquittal and one conviction)
- 8. 2 (two) Zimma Orders (one granting zimma and the other rejecting)

By Order Sd/- R.A. Tapadar

Memo No. HC.VII-84/2020/5288-5296/A Dated: 13-06-2023 Copy forwarded for information & necessary action to:

- 1. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The District and Sessions Judges,

Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/ Golaghat/ Hojai/ Jorhat/ Kamrup(M)/ Karimganj/ Karbi Anglong/ Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia

(He/She is requested to inform all the nominated Judicial Officers (as per Annexure-I) under his/her control about this Notification)

4. The Chief Judicial Magistrate,

Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/ Golaghat/ Hojai/ Jorhat/ Kamrup(M)/ Karimganj/ Karbi Anglong/ Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia

(He/She is requested to inform all the nominated Judicial Officers (as per Annexure-I) under his/her control about this Notification).

- 5. The nominated Judicial Officers concerned.
- 6. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 7. The Administrative Officer, Judicial Academy, Assam with a **request to** place the Notification before the Hon'ble Director, Judicial Academy.
- 8. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind ionformation.
- 9. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)

LIST OF OFFICERS TO BE NOMINATED FOR THE PROPOSED TRAINING PROGRAMME

Sl. No.	Name of Officers	Designation and place of posting
1.	Smti Jusmita Borgohain	JMFC, Darrang, Mangaldoi.
2.	Shri Pallav Ranjan Bora,	JMFC, Tinsukia.
3.	Smti Princy Agarwal,	Munsiff No. 3, Dhubri.
4.	Smti Nabanita Buragohain,	JMFC, Golaghat.
5.	Dr. Salma Begum Laskar,	Munsiff No.3, Karimganj.
6.	Shri Nitesh Sharma	Munsiff No.2, Dima Hasao, Haflong.
7.	Smti Pallavi Kalita	JMFC, Sivasagar
8.	Smti Moazzida Begum	JMFC, Barpeta
9.	Shri Haidar Ali	Munsiff No.1, Dhemaji
10.	Shri Dimbeswar Roy	JMFC, Dhubri
11.	Smti Nidhi Agarwal	JMFC, Hojai
12.	Smti Nilakshi Bhattacharya	JMFC, Barpeta
13.	Shri Sanjay Karmakar	Munsiff No.4, Silchar
14.	Smti Debaborninee Devi	Munsiff No.2, Tinsukia
15.	Smti Reeti Goswami	JMFC, Nagoan
16.	Smti Bhashyarima Bhuyan	Munsiff No.4, Kamrup(M)
17.	Smti Dipika Sarma	Munsiff cum JMFC, Bilasipara
18.	Shri Gitartha Kumar	JMFC, Chirang
19.	Shri Prosoon Sur	Munsiff No.5, Silchar
20.	Smti Margaret ThomasDeka	JMFC, Jorhat
21.	Smti Purabi Rahang	Munsiff No. 2, Sivasagar
22.	Smti Adrita Goswami	JMFC, Sonitpur, Tezpur
23.	Smti Dipshikha Pathak	JMFC, Nagoan
24.	Shri Manash PratimBhuyan	Munsiff No.2, Karbi Anglong, Diphu.
25.	Shri Dhirendra Newar	Munsiff No.2, Nalbari
26.	Smti Chayanika Hazarika	JMFC, Lakhimpur.
27.	Smti Mayurakshi Bordoloi	JMFC, Chirang